

श्री सोनम कुमारी
15/2/23

14

Declaration of Assets and Liabilities

Year: 1978

S. SONAM KUMARI

son/daughter/wife of Abh. Abh. K. Kusum Raj

aged 29 years, belonging to Bihar Legislative Assembly
service and presently working as Librarian Attendant

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000	A.K.K. 5,000	No	No	No
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50,000	1,000,00	No	No	No
(iii)	Bonds, Debentures and Shares in companies	No	No	No	No	No
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC-3058 Per year	No	No	No	No
(v)	Motor Vehicles (Details of make, etc.)	No	No	No	No	No
(vi)	Jewellery (give details of weight and value)	gold - 15gm Sil - 200gm	gold - 10gm Sil - No	No	No	No
(vii)	Other assets, such as values of claims / Interests	No	No	No	No	No

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employed.

B. Details of Immoveable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	No	A. K. R.	No	No	No
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(III)	Buildings (commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(IV)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(V)	Others (such as interest in property)	No	No	No	No	No

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution (a) / Department (b)	Amount outstanding as on 31/03/2019 31/03/2020
(a)	(i) Loans from Banks	S.B.I.	8,000.00
	(ii) Loans from financial institutions	No	No
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	No	No
	(b) dues to departments dealing with supply of water	No	No
	(c) dues to departments dealing with supply of electricity	No	No

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(v)	Others (such as interest in property)	No	No	No	No	No

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of bank / financial institution (or) department etc.	Amount outstanding as on _____
(a)	(i) Loans from Banks	No	No
	(ii) Loans from financial institutions	No	No
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	No	No
	(b) dues to departments dealing with supply of water	No	No
	(c) dues to departments dealing with supply of electricity	No	No

	(d) dues to departments dealing with telephones.	No	No
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	No	No
	(f) Other dues, if any	No	No
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-EGFPK13940	No
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	No	No
	(iii) Sales Tax (Only in case of proprietary business)	No	
	(iv) Property Tax	No	No

C. Personal Detail

SPR/CPR/PAN No. :-

110145365637

Gender :-

F (M/F)

Date of Birth :-

25 01 1994

Class/Group :-

C

(A/B/C)

Code :-

Bihar Legislative Assembly

(Full Name e.g. B.A.S. Bihar Administrative Services)

B.S.S. Bihar Secretariat Services etc.)

Home District :-

Samastipur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Sonam Kumari

Name of Employee

Sonam Kumari

Designation

Library Attendant

Department

Bihar Legislative Assembly

Place: Patna

Date: 13.02.2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.